

[English]

181

**Policy for North-Eastern States**

1578. **SHRI T.R. BAALU :**  
**SHRI SAMAR CHOUDHURY :**

(Rs. crore)

Will the Minister of INDUSTRY be pleased to state:

(a) whether the Government have rejected most of the concessions in the separate North-Eastern Industrial Policy announced by the Government in the year 1997;

(b) if so, the reasons therefor alongwith the number of concessions rejected;

(c) whether the Government propose an alternate policy for the North-Eastern States; and

(d) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) : (a) and (b) No, Sir. The Government has not rejected any of the concessions which have been announced under the New Industrial Policy for the North Eastern Region.

(c) and (d) In view of the above, the question does not arise.

181-82

**Sanctions made by ICICI**

1579. **SHRI P. SANKARAN :** Will the Minister of FINANCE be pleased to state:

(a) the total number of sanctions made by ICICI and its subsidiaries during the last three years, institution-wise;

(b) the repaying frequency of these institutions and the number of institutions which have defaulted;

(c) whether the ICICI has failed to take action to recover the amount alongwith interest as per the RBI norms; and

(d) if so, the reasons therefor and the action being taken to recover the loans?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) and (b)

As per data furnished by ICICI Limited (ICICI) the amount sanctioned by ICICI and its subsidiaries during the last three years is as follows:

Year	ICICI	ICICI Bank	Total
1995-96	14595	989	15584
1996-97	14084	1004	15088
1997-98	25532	1620	27152

ICICI has further reported that the frequency of repayment of these sanctions varies from facility to facility and the number of cases defaulted in the last three years are as under :

Year	ICICI*	ICICI Bank	Total
1995-96	1215	—	1215
1996-97	1294	5	1299
1997-98	1586	16	1602

\*Including Non-performing assets.

(c) and (d) Necessary steps to recover the defaulted amounts as per loan agreements are being taken by ICICI.

12-83

**Funding for Infrastructure Sector**

1580. **PROF. P.J. KURIEN :** Will the Minister of FINANCE be pleased to state :

(a) whether State Bank of India and Infrastructure Development Finance Company have decided to take out financing process for funding country's infrastructure projects;

(b) if so, whether any agreement has been signed for an initial amount of Rs. 400 crore for five years;